

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †3289
TO BE ANSWERED ON 07.08.2018**

APPOINTMENT OF VICE CHAIRMAN AND MEMBERS OF NSKFDC

†3289. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to appoint the Vice-Chairman and the Members of the National Safai Karamcharis Finance and Development Corporation (NSKFDC);
- (b) if so, the details thereof and the time by which these appointments are likely to be made;
- (c) whether the Government has fixed any criteria/eligibility for the appointment of vice-chairman and the members of the said commission;
- (d) if so, the details thereof; and
- (e) the power, rights and jurisdiction of the vice-chairman and the members of the said commission to be appointed by the Government?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a): No, The government does not propose to appoint the Vice-Chairman and the Members of the National Safai Karamcharis Finance and Development Corporation (NSKFDC)

(b) to (e): Does not arise.
